

F. No. 01(01)/Tour/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

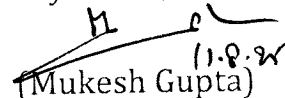
Date: 11.08.2025

TOUR ORDER No. 63 OF 2025 (REVISED)

Hon'ble President is pleased to order the tour in respect of the Member as follows:

Member	From/ To	Period	Reason
Ms. Binu Tamta, Hon'ble Member (Judicial)	New Delhi to Hyderabad	From 12.08.2025 to 15.08.2025	To hear ST/30309/2019 in the matter of Commissioner of Central Tax, Hyderabad, GST vs. K. Ramachandra Rao Transmission & Projects Pvt. Ltd. and Single Member Bench matters

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Hyderabad.
3. SPS to Ms. Binu Tamta, Hon'ble Member (Judicial), CESTAT, New Delhi.
4. Deputy/Assistant Registrar, CESTAT, New Delhi/Hyderabad.
5. Administration/Accounts /Caretaking Section, CESTAT, New Delhi.
6. Website/Office copy.